

From

The Principal District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2024/ 515

Dated, Delhi the 19 MAR 2024

Sub :- Appointment to Delhi Judicial Service – Delhi Judicial Service
Examination-2022.

Sir,

With reference to letter No. 1805/DHC/Gaz.IIB/G-7/2024 dated 18.03.2024, on the subject cited above, it is informed that Ms. Disha Langan, newly appointed Officer of Delhi Judicial Service has appeared before me and she has been administered the requisite Oath of allegiance to the Constitution of India.

Her Oath of allegiance to the Constitution of India, along with joining report is enclosed herewith .

Yours faithfully,



(Sanjay Garg-I)
Principal District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(2)/2024 18173-18203

Dated, Delhi the 19 MAR 2024

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi along with copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi along with copy of joining report of the above mentioned Judicial Officers.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, Sector-14, New Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.



Principal District & Sessions Judge (HQs),
Delhi.